

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL


APPLICATION NUMBAER :

PETITION NUMBER : CP/52,53/CAA/2016

NAME OF THE PETITIONER(S) : AMRUTANJAN PHARMAESSENCE PVT LTD

NAME OF THE RESPONDENT(S) : AMRUTANJAN HEALTH CARE LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	P. SRIRAM	PCS for Petitioner	

ORDER

Heard the counsel for the applicant. Order is reserved.


(K. Anantha Padmanabha Swamy)
Member (Judicial)